

national polices and plans like the National Conservation Strategy and Policy Statement on Environment and Development, the National Forest Policy, the Policy Statement on Abatement of Pollution and the Five Year Plans.

Pictograms for Tourists

118. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways are going to arrange Pictograms for the convenience of Tourists at several important Railway Stations;

(b) if so, the details thereof?

(c) whether such a pictogram is proposed to be arranged in Vijayawada Railway Station also; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Yes Sir. 38 Pictograms to indicate the location of various amenities provided at the stations have been standardised and the same have been/are being provided at selected important stations.

(c) The scheme has already been implemented at Vijayawada station.

(d) Does not arise.

New Railway Line from Rayadurg to Chitradurg

119. DR. D. VENKATESWARA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for laying of new meter gauge line between

Rayadurg and Chitradurg in Andhra Pradesh;

(b) if so, the details thereof and the action being taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) A BG line is being laid down Chitradurg and Rayadurg.

(b) The proposed line is 100 km long. This was earlier being constructed as an MG line but with Indian Railways going in for project unigauge, this line is now being constructed as BG. It is expected to be completed in 1993-94.

(c) Does not arise.

Konkan Railway Bonds

120. SHRI MOHAN RAWALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Konkan Railway Bonds were sold in 1991-92;

(b) if so, the total amount received from the sale of these bonds;

(c) whether commission was paid for sale of these bonds;

(d) if so, the percentage of the commission and the total amount paid on account of this commission;

(e) the reasons for paying such commission;

(f) whether the assistance of Indian Railway Finance Corporation was sought for the sale of these bonds; and

(g) if not, the reasons therefor?